

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2057  
ANSWERED ON:02.12.2009  
WATER PROBLEM IN ROCKY TERRAIN STATES  
Namdhari Shri Inder Singh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether some States of the country including Jharkhand have rocky terrain which results in slow percolation of water;
- (b) if so, the details thereof;
- (c) the action taken by the Government to tackle such problem in Jharkhand and other similar States; and
- (d) the funds allocated and released for the purpose, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

(a) & (b) As per the studies conducted by Central Ground Water Board (CGWB), more than 2/3rd area of the country including Jharkhand is underlain by hard rock formations, which results in slow percolation of water.

(c) & (d) The CGWB carries out surveys, monitoring and exploration activities to delineate potential aquifer zones and to assess their yield characteristics. The data generated through these studies is disseminated to the user agencies in the States.

The steps taken by the Government to maintain ground water levels in the country include:-

(i) Approval of schemes for demonstrative artificial recharge projects during 11th Plan in the entire country. The details of sanctions issued under the scheme have been given below:-

Sl. No.	State	No. of structures	Funds (Rs. in Lakh)	Funds released recharge	Funds released Allocated	(Rs. in Lakh)
1.	Andhra Pradesh	58		130.020	91.014	
2.	Arunachal Pradesh	108		259.66	77.901	
3.	Karnataka	52		109.158	76.410	
4.	Kerala	92		39.05	11.715	
5.	Punjab	70		179.45	53.835	
6.	Tamil Nadu	338		526.35	324.045	

7. West Bengal 76 111.09 33.320

Total: 794 1354.778 668.240

(ii) A scheme for "Artificial Recharge of Ground Water through Dugwells" approved with an outlay of Rs. 1798.71 crore for 7 States namely, Andhra Pradesh, Maharashtra, Karnataka, Rajasthan, Tamil Nadu, Gujarat & Madhya Pradesh. An amount of Rs. 208.59 crore has been released under the scheme.

(iii) Approval of the programme for Repair, Renovation and Restoration of water bodies to help water conservation and ground water recharge.

The Water Resources Department, Government of Jharkhand has constructed check dams and recharge pits in the State. Ranchi Regional Development Authority has amended building bye laws incorporating mandatory provision for adoption of roof top rain water harvesting structure in Ranchi urban area for all buildings. State Government organizes awareness programmes and also provides subsidy upto Rs. 25,000/- to Government agencies, Non-Governmental Organizations, Group Housing Societies, etc. for constructing rain water harvesting structures.